



**Government of Jammu and Kashmir
Civil Secretariat, Home Department
Jammu/Srinagar**

NOTIFICATION

Jammu, the 30th, January, 2019

SRO05 :-Whereas, on 15.11.2017 Police Station, Qazigund received a docket from Naka I/C Head Constable Mohd Akber PID No. 27/Kgm of P/S Qazigund to the effect that he alongwith IRP personnel 18th Bn. E-Coy posted at Railway Station, Qazigund were performing Naka duty at Check-Budwani Railway Road and during Naka duty, vehicles were being searched and while searching, a Sumo bearing registration No. JK 14-A/3071 which was driven by driver Farooq Ahmad Mir S/o Mohd Mabqool Mir R/o Uril Kund towards Qazigund, and a passenger with intent to kill, attempted to open fire upon the Police Party with his illegally acquired weapon. However, Police Party succeeded to overcome the situation and arrested him tactfully. While searching the accused, huge quantity of arms and ammunition was recovered from the possession of accused which was covered by him with a blanket to be used for terrorist activities. On conducting preliminary enquiry, he disclosed his name as Shams-ul Waqar @ Piyara S/o Mohd Amin Teeli R/o Larm Ganjipora etc.; and

2. Whereas, in this connection, a case FIR No. 314/2017 under section 307, RPC, 7/25,7/27 Arms Act, 13,16,18,20,38,39 ULA(P) Act came to be registered in Police Station, Qazigund; and

3. Whereas, during the course of investigation, site plan of place of occurrence and the seizure memo of recovered arms/ammunition was prepared. Seizure memo of vehicle Sumo bearing registration No. JK14-A/3071 was also prepared. Statement (Istefsar) of the accused Shams-ul-Waqar @ Piyara S/o Mohd Amin Teeli R/o Larm Ganjipora, an active terrorist of LeT was recorded wherein he disclosed that he had joined the outfit/Organization in the year 2016 and had played a vital part in different terrorist activities especially at Mirbazar, Bonigam, Halnoo Kund with his militant associates ; and

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